

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CA(CAA)-110(PB)/2017

IN THE MATTER OF:

M/s Dr. Naresh Trehan & Associates Health .... APPLICANT / PETITIONER  
Services Pvt. Ltd.

Vs

M/s Global Health Pvt. Ltd. .... RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 06.09.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 14<sup>th</sup> September 2017.

Sd-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)